

12.53½ hrs.

## PRESIDENTIAL AND VICE-PRESIDENTIAL ELECTIONS (AMENDMENT) BILL

## (i) REPORT OF JOINT COMMITTEE

SHRI S. A. KADER (Bombay-Central-South): I beg to present the Report of the Joint Committee on the Bill to amend the Presidential and Vice-Presidential Elections Act, 1952.

## (ii) EVIDENCE

SHRI S. A. KADER: I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill to amend the Presidential and Vice-Presidential Elections Act, 1952.

12.54 hrs.

ELECTION TO COMMITTEE  
ANIMAL WELFARE BOARD

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): I beg to move:

"That in pursuance of Section 5(1)(i) of the Prevention of Cruelty to Animals Act, 1960, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Animal Welfare Board for the next term commencing from the date of election, subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 5(1)(i) of the Prevention of Cruelty to Animals Act, 1960, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members

from among themselves to serve as members of the Animal Welfare Board for the next term commencing from the date of election, subject to the other provisions of the said Act."

*The motion was adopted.*

SHRI JYOTIRMOY BOSU (Diamond Harbour): It is about time they form a human-welfare board because half the country is starving.

12.55 hrs.

## PRESS COUNCIL (AMENDMENT) BILL\*

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): I beg to move for leave to introduce a Bill further to amend the Press Council Act, 1965.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Press Council Act, 1965."

*The motion was adopted.*

SHRI I. K. GUJRAL: I introduce the Bill.

12.55½ hrs.

## STATEMENT RE. PRESS COUNCIL (AMENDMENT) ORDINANCE, 1973

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Press Council (Amendment) Ordinance, 1973, as required under rule-71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-5730/73].